

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 33 of 2019 &**  
**IA NO. 172 of 2019**

**Dated : 1<sup>st</sup> July 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**JSW Energy Ltd. .... Appellant(s)**  
**Vs.**  
**Maharashtra Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Aman Dixit  
Mr. Aman Anand

Counsel for the Respondent(s) : Mr. S.K. Raungta, Sr. Adv.  
Mr. Buddy A. Ranganadhan  
Ms. Stuti Krishn for R-1

Mr. Anup Jain  
Ms. S. Rama for R-2

**ORDER**

Heard learned senior counsel for Respondent – Commission at length.

List the matter for further hearing on **29.07.2019**. Meanwhile, parties are directed to file their written submissions, if any.

**(S.D. Dubey)**  
**Technical Member**

*tpd/mkj*

**(Justice Manjula Chellur)**  
**Chairperson**